

posal has, however, been received in the Ministry for setting up a joint venture from the British Gas Company.

[*Translation*]

Adulteration in Petrol and Diesel

2241. SHRIGULAB CHAND KATARIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to give the powers of investigation against traders indulging in adulteration in petrol and diesel with kerosene to police and Department of Civil Supplies

(b) if so, the details in this regard.

(c) the number of cases of adulteration registered against petrol and diesel dealers in Rajasthan during the last one year, and

(d) the number of persons convicted on this account and action taken against them?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M S GURU-PADASWAMY) (a) and (b) Powers to take action against traders indulging in malpractices in essential commodities have already been delegated to State Governments/U Ts under the E C Act, 1955

(c) No case is reported to have been registered in this regard

(d) Does not arise

Dam on Badhakar River

2242. SHRI R L P VERMA: Will the Minister of ENERGY be pleased to state.

(a) whether the project of constructing a dam on Badhakar river in Bhalpehri (Gandey block) under Giridih District of Bihar has

been pending for several years with Damodar Valley Corporation;

(b) whether Government propose to provide necessary funds to the Damodar Valley Corporation for constructing the dam on the Badhakar river;

(c) if so, by what time; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). The Damodar Valley Corporation had sent the Project Feasibility Report for Balpahari Dam to the participating Governments of Bihar and West Bengal in November, 1987 for their concurrence. The Government of Bihar has not shown interest in the Project as there is no water in the Damodar-Barakar basin in Bihar's quota. The Government of West Bengal has also not conveyed its concurrence to the proposal so far.

Patratu and Barauni Power Plants

2243. SHRI TEJ NARAYAN SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether there has been considerable decline in the power production of Patratu and Barauni power plants in Bihar; and

(b) if so, the reasons therefor and the steps taken or proposed to be taken by Government to tide over the shortage of power in Bihar?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) During April, 89—February, 90, generation of power at Patratu and Barauni power plants in Bihar has been 96.6% and 62.2% respectively, as compared to the same period last year.